

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6657
ANSWERED ON:10.05.2005
RELEASE OF FUNDS FOR BASIC INFRASTRUCTURE
Joshi Shri Pralhad Venkatesh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the special funds released to Urban Civil bodies for providing the basic infrastructure especially the roads and drinking water during 2003-04 and 2004-05, State-wise;
- (b) the details of the proposals sent by the Government of Karnataka for special packages for some of its City Municipal Corporations for providing drinking water and good roads in the cities;
- (c) if so, the details thereof; and
- (d) the action taken by the Union Government thereon?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a): The following Schemes for providing basic infrastructure in cities / towns are administered by the Ministry of Urban Development:-

- (i) Infrastructure Development in Mega Cities
- (ii) Integrated Development of Small & Medium Towns (IDSMT)
- (iii) Accelerated Urban Water Supply Programme (AUWSP)
- (iv) Solid Waste Management and Drainage in Air Field Towns
- (v) Lumpsum Provision for the benefit of Projects / Schemes in North Eastern Region and Sikkim.

Under the above mentioned Schemes, funds are released to State Governments / State Level Nodal Agencies as per Scheme guidelines. Statewise details of funds released during 2003-04 and 2004-05 under the above mentioned Schemes are given in Annexures I to V.

However, no special funds have been released by Ministry of Urban Development to Urban Civil bodies during 2003-04 and 2004-05 for providing basic infrastructure.

(b): No such proposals have been received from Government of Karnataka.

(c)&(d): Do not arise.